

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.70499 of 2018

(Arising out of Order-in-Appeal No.263, 264, 265/ST/APPL/LKO/2017 dated 29/09/2017 passed by Commissioner (Appeals) CGST, Central Excise & Customs, Lucknow)

Smt. Padma Kumari Devi

.....Appellant

VERSUS

The Commissioner GST, Customs &

Central Excise, Lucknow

....Respondent

APPEARANCE:

A Letter on Record for the Appellant

Shri Anupam Kumar Tiwari, Authorised Representative for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)

HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 09 January, 2020

Date of Decision : 09 January, 2020

The appeal is disposed of as withdrawn. For order, see order of date in Service Tax Appeal No.70497 of 2018.

**Sd/-
(Archana Wadhwa)
Member (Judicial)**

**Sd/-
(Anil G. Shakkarwar)
Member (Technical)**

Lks